

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:45
ANSWERED ON:07.07.2009
COMMONWEALTH GAMES, 2010
M.Thambidurai Dr. ;Singh Shri Dushyant

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the preparation/infrastructure development relating to the Commonwealth Games, 2010 scheduled to be held in the country is progressing as per schedule;
- (b) if not, the reasons therefor;
- (c) the details of penalty, if any, imposed on concerned stakeholders/agencies for the delay in the execution of projects associated with the Games;
- (d) the funds allocated and utilized for each of the project;
- (e) the details of Memoranda of Understanding signed in connection with the hosting of the Games;
- (f) whether any special attention is being paid on security arrangements for the Games; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF YOUTH AFFAIRS & SPORTS (DR.M. S. GILL)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (g) OF THE LOK SABHA STARRED QUESTION NO. 45 FOR ANSWER ON 07-07-2009 REGARDING COMMONWEALTH GAMES 2010 ASKED BY DR. M. THAMBIDURAI AND SHRI DUSHYANT SINGH

(a) to (b): Yes, Sir. The sports infrastructure work is progressing satisfactorily. There have been instances of slippage in a few project milestones for which appropriate recovery schedules have been prepared and it is estimated that all the projects will be completed as per schedule.

(c): As per available information, Delhi Development Authority has imposed a penalty of Rs. 50 lakh on the contractor for delay in completion of squash court in SiriFort Sports Complex.

(d): The details, of project-wise amount approved and released, as per requirement, as on date, by Ministry of Youth Affairs and Sports, are as under :-

(Rupees in crores)

S. No.	Details of Project	Amount Approved	Amount Released
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1.	Sports Authority of India (SAI)	2460.00	990.28
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2.	All India Tennis Association (AITA)	30.00	24.70
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3.	Delhi University (DU)	222.41	167.50
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4. Jamia Millia Islamia University(JMI) 33.41 25.00

5. Delhi Public School, R.K.Puram(DPS), New Delhi 1.73 0.50

6. CPWD for Big Bore Shooting Range, Kadarapur, Gurgaon 15.00 15.00

7. Community Sports facilities in Delhi 15.00 Under Process

The amount released is utilized for meeting the project cost.

(e): A 'Host City Contract' was signed by Indian Olympic Association (IOA) representing the Organising Committee, Government of India and Government of National Capital Territory of Delhi with the Commonwealth Games Federation for hosting the Commonwealth Games in 2010, on 5.11.2003. While the organizing Committee is primarily responsible for organizing and staging the games in accordance with the games document, the Government of India and the Delhi Government have undertaken to support, facilitate and finance the organization of the games and ensure appropriate and necessary security arrangements.

(f) & (g): Yes, Sir. Ministry of Home Affairs is the nodal Ministry for Security related to the Commonwealth Games, 2010. The progress of security arrangements is reviewed on a regular basis by the Ministry of Home Affairs and the Lieutenant Governor, Delhi.